

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/140/2016 : S. Reha Banu NAME OF THE PETITIONER(S) : M/s Green House Promoters P. Ltd &8 others NAME OF THE RESPONDENT(S) UNDER SECTION : 397/398 and 237 **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM Keerthilinan Mundi for Arivad Laishnan B. Dhanaraj -ADITXA. S lala Abanaraj. Counted for Respondents MUNSSL FOR FOR P. JAXAPBOKASM.

ORDER

PSTITIONER

Counsel for petitioner present. Counsel for R1 to R4 and counsel for R5 to R9 are present. Both counsel prayed time for submitting the status of the settlement talks between the parties. Time extended at their request. Put up on 25.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)